

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 132(ND)16  
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA  
HON'BLE MEMBER (T)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017**

**NAME OF THE COMPANY:** M/s. Smt. Kiran Arora V/s. M/s. Kamdhenu Processors Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 241/242**

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Saumabhi Kalia	}	ADV Petitioner	Saumabhi Kalia
2.	Ms. Saumidhi Gogia			
1.	G.P. MADHAN	}	Respondent 1-3	G.P. Madhan
2.	ISHAAN MADHAN			

**Order**

The respondents were directed to file the Company's records vide order dated 4.05.2017. Let the same be filed during the course of the day with a proper index. The petitioner is at liberty to inspect the same. Be list this for final disposal on 21<sup>st</sup> July 2017.

[Signature]

[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

[Signature]

[ INA MALHOTRA ]  
MEMBER [J]